

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 14 /APPTT.

RANCHI DATED THE 01st MARCH, 2025

In continuation of this Court's earlier Office Order No. 63/Apptt. dated 20.12.2024, Sri Mukunda Pandit, Assistant Registrar (Non-Judicial) will work as Court Officer.

Accordingly, the Office Order issued earlier in above regard stand modified to this extent only.

By order,


Sd/- Manoj Prasad

Registrar General

MEMO NO. 1087 /APPTT.

RANCHI DATED THE 01st MARCH, 2025

Copy forwarded to the Office of Registrar General/ Registrar (Administration)/ Registrar (Establishment) / Registrar (Judicial)/ the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ the Member Secretary, SCMS/ All the Joint Registrars/ All the Deputy Registrars/ The Deputy Secretary, SCMS/ D.R.-cum-PPS to Hon'ble the Chief Justice/ All the Assistant Registrars / In-Charge, P.As'. Section/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officer concerned for information and needful.


Registrar General